IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of The High Court of Meghalaya

W.E.F. 01.01.2014 TO 31.01.2014

Sl. No.	Category of Cases	Category of Benches	Pending as on 31.12.2013	Institution	Disposal	Pending as on 31.01.2014
1	R.F.A.	S/B	3	-	-	3
		D/B		-		
2	M.A.F.	S/B	4	-	-	4
		D/B	1	-	-	1
3	Gua.Appl.R.F.A.	S/B				
		D/B				
4	F.A.O.	S/B				
		D/B	2	-	-	2
5	R.S.A.	S/B				
		D/B				
6	L.P.A.	S/B				
		D/B				
7	C.R.P.	S/B	37	3	3	37
		D/B				
8	Review Petn.	S/B	7	-	2	5
		D/B	5	1	-	6
9	C.Ref.	S/B				
		D/B				
10	Arbitration	S/B	2	-	-	2
		D/B				
11	C.M. Appl.	S/B	291	13	14	290
		D/B	134	-	2	132
12	WP(C)	S/B	437	19	8	448
		D/B	55	-	6	49

13	P.I.L.	S/B				
		D/B	8	-	-	8
14	W.A.	S/B				
		D/B	81	2	-	83
15	Mat.Case	S/B				
		D/B				
16	Test Case	S/B				
		D/B				
17	M.A.C.	S/B	3	-	-	3
		D/B				
18	El. Petn.	S/B	2	-	-	2
		D/B				
19	Cont.Case	S/B	32	-	3	29
		D/B	2	-	-	2
20	Second Appl/ S.A.O.	S/B	1	-	-	1
		D/B				
21	Comp.Petn.	S/B	2	-	-	2
		D/B				
22	Tax Cases	S/B				
		D/B	2	-	-	2
23	Cross Objection	S/B				
		D/B				
24	Tr.P(C)	S/B				
		D/B	2	-	-	2
25	W.P.(C) SOU MOTTO	S/B				
		D/B	2	-	-	2
26	I.A.	S/B				
		D/B				
27	L.A.Ref.	S/B				
		D/B				

28	L.A. App.	S/B				
		D/B	1	-	-	1
29	F.A.	S/B	1	-	-	1
		D/B				
30	Crl. App.	S/B	6	-	-	6
		D/B	13	-	-	13
31	Crl.Rev.Petn.	S/B	6	2	-	8
		D/B				
32	Crl.Petn.	S/B	7	-	-	7
		D/B				
33	Crl.Ref.	S/B				
		D/B				
34	Crl.(D)Ref.	S/B				
		D/B				
35	Bail Appln./ Anticipatory Bail	S/B	10	1	5	6
		D/B				
36	W.P.(Crl.)	S/B	3	-	-	3
		D/B				
37	Crl.M.Appl.	S/B	27	2	1	28
		D/B	1	3	-	4
38	Tr.P(Crl)	S/B	1	-	-	1
		D/B				
39	C.Appln.	S/B				
		D/B				
TOTAL			1189	52	45	1196